

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2363/18/25]

- I. Notification of the Ministry of Communications**
II. Report and Accounts (2023-24) of TRAI, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (DR. CHANDRA SEKHAR PEMMASANI): Sir, I to lay on the Table—

- I. A copy (in English and Hindi) of the Ministry of Communications (Department of Telecommunications) Notification No. G.S.R. 754(E)., dated the 6th December, 2024, publishing the Telecommunications (Procedures and Safeguards for Lawful Interception of Messages) Rules, 2024, under sub-section (3) of Section 56 of the Telecommunications Act, 2023.

[Placed in Library. See No. L.T. 2270/18/25]

- II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 23 and sub-section (3) of Section 24 of the Telecom Regulatory Authority of India Act, 1997: -

- (a) Annual Report and Accounts of the Telecom Regulatory Authority of India (TRAI), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Authority.

- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2271/18/25]

- I. Report and Accounts (2021-22, 2022-23 and 2023-24) of EPFO, New Delhi and related papers**
II. Revised Estimates (2024-25) and Budget Estimates (2025-26) of the ESIC, New Delhi

श्रम और रोजगार मंत्रालय में राज्य मंत्री (सुश्री शोभा कारान्दलाजे): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखती हूँ :-

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (9) of Section 5A of Employees' Provident Funds and Miscellaneous Provisions Act, 1952: -

(a) Annual Accounts of the Employees' Provident Fund Organisation (EPFO), New Delhi, for the year 2021-22 and the Audit Report thereon.

(b) Annual Accounts of the Employees' Provident Fund Organisation (EPFO), New Delhi, for the year 2022-23 and the Audit Report thereon.

[Placed in Library. See No. L.T. 2302/18/25]

(c) Seventy-first Annual Report of the Employees' Provident Fund Organisation (EPFO), New Delhi, for the year 2023-24

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2303/18/25]

II. A copy (in English and Hindi) of the Revised Estimates for the year 2024-25 and Budget Estimates for the year 2025-26 of the Employees' State Insurance Corporation (ESIC), New Delhi, under Section 36 of the Employees' State Insurance Act, 1948.

[Placed in Library. See No. L.T. 2569/18/25]

I. Notification of the Ministry of Environment, Forest and Climate Change

II. Reports and Accounts (2022-23 and 2023-24) of CAQM, New Delhi; NTCA, New Delhi; ICFRE, Dehradun, Uttarakhand and related papers

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI KIRTIVARDHAN SINGH): Sir, I lay on the Table—

I. (A) A copy (in English and Hindi) of the Ministry of Environment, Forest and Climate Change Notification No. S.O. 740(E)., dated the 17th February, 2021, amending the Principal Notification No. S.O. 191(E)., dated the 27th January, 2010, issued under sub-section (3) of Section 3 of the Environment (Protection) Act, 1986, along with delay statement.

[Placed in Library. See No. L.T. 2229/18/25]

(B) A copy each (in English and Hindi) of the following Notifications of the Ministry of Environment, Forest and Climate Change, issued under sub-section (1) and clauses (v) and (xiv) of sub-section (2) of Section 3 of the Environment (Protection) Act, 1986, along with delay statement: -

(1) S.O. 1812(E)., dated the 7th June, 2017, notifying certain area from the boundary of Nalsarovar Bird Sanctuary in the State of Gujarat, as Nalsarovar Bird Eco-sensitive Zone.

[Placed in Library. See No. L.T. 2226/18/25]